

P.C.Munda & Ors. Vrs. UOI

Orders/Directions Sl. No. 18

O.A. No. 260/00475 of 2014

Order dated: 15.09.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

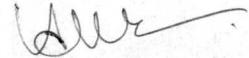
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Heard Mr. K. Mohanty, Ld. Counsel for the applicant, and
Mr. T.Rath, Ld. Standing Counsel appearing for the Respondent-
Railways.

On the prayer made by Mr. Mohanty, Ld. Counsel for the
applicant, he is allowed to withdraw this O.A.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK